

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/157/2018-Estt/ 1614

Dated 10th September, 2018

NOTICE

REFERENCE: Advertisement No. HCM.II/68/2017-Estt/3514 dated
21st June, 2018.

It is hereby informed to all concerned that the candidates, who have applied for the post of Legal Assistant, are hereby informed that the Personal Interviews will be held on 1st October, 2018 at 01:00 p.m, in the Video Conference Room of the High Court of Meghalaya. Separate call letters are being sent by Speed Post.

Candidates are requested to bring all certificates/ documents supporting the application form, in original. Further, it is informed that no TA/ DA will be paid by the High Court for appearing in the Personal interview.


REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
SHILLONG

No.HCM.II/157/2018-Estt/ 1615

Dated 10th September, 2018

To,



SUBJECT: Recruitment for the post of Legal Assistant (Advertisement
No. HCM.II/68/2017-Estt/3514 dated 21st June, 2018)

Sir/ Madam,

Against your application for the post of Legal Assistant, please be informed that you are called to appear in the personal interview to be held on 1st October, 2018 at 01:00 P.M. in the Video Conference Room of the High Court of Meghalaya.

You are requested to paste a passport size photo on this call letter and bring it with you for appearance in the personal interview.

You are requested to bring all certificates/ documents supporting your application form, in original. Further, it is informed that no TA/ DA will be paid by the High Court for appearing in the Personal interview.

Yours faithfully,


REGISTRAR GENERAL